

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2193  
ANSWERED ON:10.03.2010  
PILFERAGE OF COAL  
Rawat Shri Ashok Kumar

**Will the Minister of COAL be pleased to state:**

- (a) Whether the Central Bureau of Investigation (CBI) has conducted raids on various units of Coal India Limited (CIL) and have registered cases of coal theft, particularly in Eastern Coalfields Limited;
- (b) If so, the details thereof during the last three years, company-wise and year-wise;
- (c) Whether any enquiry has been conducted against the officers who have been found guilty;
- (d) If so, the status of the enquiry as on date; and
- (e) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE FOR COAL(IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKSH JAISWAL)

(a) to (e): As reported by Coal India Limited (CIL), CBI has registered a case of coal theft in NCL area on 27-02- 2009 and the information has been received from CBI, Lucknow to the following effect:

- (i) That unknown officials of RPF posted at Chopan Railway station in criminal conspiracy with unknown officials of Northern Coalfields Limited and private persons S/Shri Chandra Prakash Singh and Shri Narendra Chand, both of Anpara un-authorisedly earmarked a spot near Dullupathar, Dist. Sonbhadra beside the railway track to unload coal from Railway wagon unlawfully and then to carry away the pilfered coal on lorries and trolley.
- (ii) The drivers and guards of railway goods trains carrying the coal rakes un-authorisedly stop the train for a while at the afore mentioned spot.
- (iii) Labourers engaged by the accused persons get the coal physically unloaded from the rakes and dump the same near the railway track. Subsequently, the pilfered coal is taken away in vehicle as mentioned above.
- (iv) The said private persons used fake invoices etc. to transport the ill-gotten coal through lorries and sell the same in open market in different places in connivance with the private coal dealers.

The matter is under investigation by CBI and hence no action has been taken so far against any officials of NCL.

As reported by CIL, in the other subsidiaries of CIL no information has been received from CBI as regards cases of coal theft.

As regards coal stock measurement, CIL has also reported as under:-

**EASTERN COALFIELDS LTD. (ECL):**

Dhanbad Branch of Central Bureau of Investigation (CBI) conducted a physical coal stock measurement at Rajpura OCP and Barmuri OCP of Mugma Area of ECL on 18.12.2009 and submitted a report wherein the difference in the physical stock and the book stock was within the permissible limit of 5%.

Kolkata Branch of CBI conducted a physical coal stock measurement at Chora 7/9 Pit and Chora 10 Pit of Kenda Area of ECL on 22.01.2010. However, no report has been received from them so far.

On the basis of an investigation conducted by ECL Vigilance Department, Dhanbad Branch of CBI registered a RC (RC-14(A)/09(D)) relating to coal stock shortage and misappropriation in Rajmahal group of mines during the period from April, 2006 to March, 2007. No report from CBI has been received in the matter.

**BHARAT COKING COAL LTD. (BCCL):**

CBI conducted coal stock measurement at various units of the company in the months of January-February, 2010. But the company is yet to receive reports from CBI on the measurements conducted during January-February, 2010.

In new Akash Kinari Colliery of BCCL, CBI has detected shortage of 40,188.98 MT of coal i.e. 32.2% shortage against book stock of coal during measurement on 21/22.04.09. Action has been initiated against officials responsible for the same.

#### CENTRAL COALFIELDS LTD. (CCL):

The CBI measured the coal stock of Urimari OCP of Barka Sayal Area and Jharkhand OCP of Hazaribag Area of CCL during February, 2010. The report from CBI is yet to be received. Appropriate action, if warranted, would be taken after receiving the investigation report from CBI.

#### WESTERN COAL FIELDS LTD. (WCL)

Five criminal cases of coal misappropriation have been registered by SP, CBI, Nagpur during the period July, 2009 and January, 2010 and a shortage of 17611.724 MT, 14505.99 MT, 5141,562 MT, 22335.505 MT, 32272.132 MT of coal has been reported at Rajur Incline of Wani North Area, New Majri colliery No.3 of Majri Area, Mana UG Mines of Chandrapur Area, DRG UG Mines of Chandrapur Area, Kumberkhani UG of Wani North area respectively.